Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 189 of 2010

Dated: 8th November, 2010

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat State Electricity Corporation Limited Appellant (s)

Versus

Gujarat Electricity Regulatory Commission

... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K. Ganesan,

Ms. Swapna Seshadri & Ms. Sneha Venkataramani

ORDER

The Order passed on 03.05.2010 is challenged in this Appeal

before this Tribunal. It is seen that immediately after the Order was

passed, the Appellant has chosen to file the Review on 25.06.2010 and

admittedly, the same is pending. Some of the issues which have been

raised in this Appeal have also been raised in the Review.

Therefore, we

are not inclined to entertain this Appeal.

With this observation, the Appeal is dismissed. However, the

Appellant is at liberty to file an Appeal, if so advised, before this Tribunal

after the disposal of the review.

(Rakesh Nath)
Technical Member
ts/ksm

(Justice M. Karpaga Vinayagam) Chairperson